

# Parliament Session Wrap

## Budget Session – February 21 to May 8, 2013

### Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Appropriation (No. 3) Bill, 2013	Authorises expenditure from the Consolidated Fund of India.
*The Finance Bill, 2013	Gives effect to the tax proposals for the year 2013-14.
* The Appropriation (Railways) No. 3 Bill, 2013	Authorises expenditure of the Railways.
* <a href="#">The Criminal Law (Amendment) Bill, 2013</a>	Amends criminal laws on matters related to sexual offences. Also creates new offences.
<a href="#">The Protection of Women from Sexual Harassment at Workplace Bill, 2010</a>	Provides protection against sexual harassment of women at the workplace and creates a mechanism for redressal of complaints.
* The Jharkhand Appropriation (No. 2) Bill, 2013	Authorises expenditure from the Consolidated Fund of Jharkhand.
* The Jharkhand Appropriation Bill, 2013	Authorises expenditure from the Consolidated Fund of Jharkhand.
* The Appropriation (No. 2) Bill, 2013	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation Bill, 2013	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation (Vote on Account) Bill, 2013	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation (Railways) No. 2 Bill, 2013	Authorises expenditure of the Railways.
* The Appropriation (Railways) Bill, 2013	Authorises expenditure of the Railways.
* The Appropriation (Railways) Vote on Account Bill, 2013	Authorises expenditure of the Railways.

\* This Bill was introduced during the Budget Session 2013.

### Government Bills Introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The National Bank for Agriculture and Rural Development (Amendment) Bill, 2013</a>	Transfers 1% equity of RBI in the NABARD to the central government and increases the authorised capital of NABARD to Rs 20,000/- crore.	6 May 2013 Lok Sabha	
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	Removes the practical difficulties being experienced by the States/UTs in the implementation of Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959.	22 Apr 2013 Rajya Sabha	Referred to SC; report due within 3 months
<a href="#">The Biotechnology Regulatory Authority of India Bill, 2013</a>	Establishes Biotechnology Regulatory Authority of India and promotes the safe use of modern biotechnology by enhancing the effectiveness and efficiency of regulatory procedures.	22 Apr 2013 Lok Sabha	
<a href="#">The Regional Rural Banks (Amendment) Bill, 2013</a>	Widens area of operation to more than one state and strengthens Board of RRBs.	22 Apr 2013 Lok Sabha	
<a href="#">The National Waterway (Lakhipur-Banga Stretch of the Barak River) Bill, 2013</a>	Regulates and develops Lakhipur-Bhanga Stretch of Barak River for shipping and navigation.	22 Mar 2013 Rajya Sabha	Referred to SC; report due within 3 months

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**May 8, 2013**

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	Seeks to change the composition of the Medical Council of India (MCI) and increase its accountability to the central government.	19 Mar 2013 Rajya Sabha	
<a href="#">The Merchant Shipping (Amendment) Bill, 2013</a>	Prohibits the use of harmful organotins in anti-fouling paints used on ships and establishes a mechanism to prevent the future use of other harmful substances in anti-fouling system.	18 Mar 2013 Rajya Sabha	Referred to SC; report due within 3 months
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	Amends the Building and other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 and the Building and other Construction Workers Welfare Cess Act, 1996.	18 Mar 2013 Rajya Sabha	Referred to SC; report due within 3 months
<a href="#">The Indian Institutes of Information Technology Bill, 2013</a>	Provides independent statutory status to the 4 existing IITs funded by the Central Government and declares them as Institutions of National Importance.	18 Mar 2013 Lok Sabha	
<a href="#">The Agricultural Biosecurity Bill, 2013</a>	Aims to establish an integrated national bio-security system covering plant, animal and marine issues to combat threats of bio-terrorism from pests and weeds.	11 Mar 2013 Lok Sabha	
<a href="#">The North Eastern Council (Amendment) Bill, 2013</a>	Specifies term of office of non-official members of the Council, restores function of the Council to discuss issues of mutual interest to two or more states in the region and replaces "the Department of Development of North-Eastern Region" with "Ministry of Development of North Eastern Region".	11 Mar 2013 Rajya Sabha	Referred to SC; report due within 3 months
<a href="#">The National Institute of Design Bill, 2013</a>	Declares NID, Ahmedabad as an institute of national importance and incorporates it to promote quality and excellence in education, research and training in design.	11 Mar 2013 Rajya Sabha	Referred to SC; report due within 3 months
<a href="#">The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013</a>	Converts Bengal Engineering and Science University (BESU) into an Indian Institute of Engineering, Science & Technology (IEST).	Lok Sabha 4 March 2013	
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Bill, 2013</a>	Replaces an ordinance to provide for readjustment of seats in Lok Sabha and State Legislative Assemblies and readjustment of territorial constituencies.	26 Feb 2013 Rajya Sabha	SC Report on 2 May 2013
<a href="#">The Securities and Exchange Board of India (Amendment) Bill, 2013</a>	Replaces an ordinance to appoint a sitting or retired Judge of a High Court with a minimum seven years of service for the post of Presiding Officer of the Securities Appellate Tribunal.	26 Feb 2013 Rajya Sabha	Passed by RS

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012</a>	14 Dec 2012	Standing Committee Report on 21 Mar 2013
<a href="#">The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012</a>	10 Dec 2012	Standing Committee Report on 1 Mar 2013

Short Title	Introduced on	Status
<a href="#">The Competition (Amendment) Bill, 2012</a>	10 Dec 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 24 Dec 2012
<a href="#">The Central Universities (Amendment) Bill, 2012</a>	26 Nov 2012	Standing Committee granted time upto 30 June 2013
<a href="#">The Coal Mines (Conservation and Development) Amendment Bill, 2012</a>	22 Nov 2012	Standing Committee Report on 7 May 2013
<a href="#">The Street Vendors (Protection of Livelihood and Regulation of Street Vendors) Bill, 2012</a>	6 Sep 2012	Standing Committee Report on 13 Mar 2013
<a href="#">The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2012</a>	3 Sep 2012	Standing Committee Report on 4 Mar 2013
<a href="#">The Small Industries Development Bank of India (Amendment) Bill, 2012</a>	22 May 2012	Standing Committee Report on 16 Feb 2013
<a href="#">The Micro Finance Institutions (Development and Regulation) Bill, 2012</a>	22 May 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The Universities for Research and Innovation Bill, 2012</a>	21 May 2012	Standing Committee Report on 26 Feb 2013
<a href="#">The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012</a>	21 May 2012	Standing Committee Report on 24 Aug 2012
<a href="#">The National Co-operative Development Corporation (Amendment) Bill, 2012</a>	17 May 2012	Standing Committee Report on 22 Mar 2013
<a href="#">The Public Procurement Bill, 2012</a>	14 May 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The Bureau of Indian Standards (Amendment) Bill, 2012</a>	3 May 2012	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The National Housing Bank (Amendment) Bill, 2012</a>	30 Apr 2012	Standing Committee Report on 16 Feb 2013
<a href="#">The Administrative Tribunals (Amendment) Bill, 2012</a>	27 Apr 2012	Standing Committee Report on 17 Dec 2012
<a href="#">The Piracy Bill, 2012</a>	24 Apr 2012	Standing Committee Report on 14 Aug 2012
<a href="#">The Electronic Delivery of Services Bill, 2011</a>	27 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Lokpal and Lokayuktas Bill, 2011</a>	22 Dec 2011	Passed by LS on 27 Dec 2011, RS Select Committee Report on 23 Nov 2012
<a href="#">The National Food Security Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 17 Jan 2013
<a href="#">The Regional Centre for Biotechnology Bill, 2011</a>	20 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011</a>	20 Dec 2011	Standing Committee Report on 28 Aug 2012
<a href="#">The National Highways Authority of India (Amendment) Bill, 2011</a>	19 Dec 2011	Standing Committee Report on 15 Mar 2012, Passed by LS on 3 Sep 2012, Pending in RS
<a href="#">The Press and Registration of Books and Publications Bill, 2011</a>	16 Dec 2011	Standing Committee Report on 20 Dec 2012
<a href="#">The Consumer Protection (Amendment) Bill, 2011</a>	16 Dec 2011	Standing Committee Report on 19 Dec 2012
<a href="#">The Cable Television Networks (Regulation) Second Amendment Bill, 2011</a>	15 Dec 2011	Standing Committee Report on 28 Aug 2012
<a href="#">The Companies Bill, 2011</a>	14 Dec 2011	Standing Committee Report on 26 Jun 2012, Passed by LS on 18 Dec 2012, Pending in RS
<a href="#">The Mines and Minerals (Development and Regulation) Bill, 2011</a>	12 Dec 2011	Standing Committee Report on 7 May 2013
<a href="#">The Arms (Second Amendment) Bill, 2011</a>	12 Dec 2011	Standing Committee Report on 28 Mar 2012
<a href="#">The Warehousing Corporations (Amendment) Bill, 2011</a>	8 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2011</a>	23 Nov 2011	Standing Committee Report on 14 May 2012

Short Title	Introduced on	Status
<a href="#">The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011</a>	8 Sep 2011	Standing Committee Report on 21 Mar 2012
<a href="#">The Nuclear Safety Regulatory Authority Bill, 2011</a>	7 Sep 2011	Standing Committee Report on 6 Mar 2012
<a href="#">The Land Acquisition, Rehabilitation and Resettlement Bill, 2011</a>	7 Sep 2011	Standing Committee Report on 17 May 2012
<a href="#">The National Academic Depository Bill, 2011</a>	5 Sep 2011	Standing Committee Report on 13 Mar 2012
<a href="#">The Benami Transactions (Prohibition) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 26 June 2012
<a href="#">The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011</a>	5 Aug 2011	Passed by LS on 25 Aug 2011, Pending in RS
<a href="#">The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011</a>	25 Mar 2011	Standing Committee Report on 29 Mar 2012
<a href="#">The Pension Fund Regulatory and Development Authority Bill, 2011</a>	24 Mar 2011	Standing Committee Report on 30 Aug 2011
<a href="#">The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 (GST Bill)</a>	22 Mar 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 29 Mar 2011
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2010</a>	6 Dec 2010	Standing Committee Report on 22 Dec 2011
<a href="#">The Judicial Standards and Accountability Bill, 2010</a>	1 Dec 2010	Standing Committee Report on 30 Aug 2011, Passed by LS on 29 Mar 2012, Pending in RS
<a href="#">The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010</a>	15 Nov 2010	Standing Committee Report on 03 Nov 2011
<a href="#">The Multi-State Co-operative Societies (Amendment) Bill, 2010</a>	15 Nov 2010	Standing Committee Report on 20 Dec 2012
<a href="#">The Direct Taxes Code Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 9 Mar 2012
<a href="#">The Dam Safety Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 04 Jun 2011
<a href="#">The Whistle Blowers Protection Bill, 2011</a>	26 Aug 2010	Standing Committee Report on 09 Jun 2011, Passed by LS on 27 Dec 2011, Pending in RS
<a href="#">The Arms (Amendment) Bill, 2010</a>	25 Aug 2010	Standing Committee Report on 02 Jun 2011
<a href="#">The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)</a>	25 Aug 2010	Standing Committee Report on 09 Dec 2010
<a href="#">The National Road Safety and Traffic Management Board Bill, 2010</a>	4 May 2010	Standing Committee Report on 21 Jul 2010
<a href="#">The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010</a>	3 May 2010	Standing Committee Report on 30 May 2011
<a href="#">The Educational Tribunals Bill, 2010</a>	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010, Pending in RS
<a href="#">The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010</a>	3 May 2010	Standing Committee Report on 2 Jun 2011
<a href="#">The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010</a>	3 May 2010	Standing Committee Report on 12 Aug 2011
<a href="#">The Wakf (Amendment) Bill, 2010</a>	27 Apr 2010	Passed by LS on 7 May 2010, RS Select Committee Report on 16 Dec 2011
<a href="#">The Prevention of Torture Bill, 2010</a>	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
<a href="#">The Commercial Division of High Courts Bill, 2009</a>	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010

Short Title	Introduced on	Status
<a href="#">The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)</a>	26 Nov 2009	Standing Committee Report on 28 Jul 2010
<a href="#">The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)</a>	24 Nov 2009	Standing Committee Report on 25 Jun 2010
<a href="#">The Indian Trusts (Amendment) Bill, 2009</a>	3 Aug 2009	Standing Committee Report on 12 Mar 2010
<b>RAJYA SABHA</b>		
Short Title	Introduced on	Status
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee granted time upto June 30, 2013
<a href="#">The Child Labour (Prohibition and Regulation) Amendment Bill, 2012</a>	4 Dec 2012	Standing Committee granted time upto the last day of the Monsoon Session 2013
<a href="#">The Constitution (117<sup>th</sup> Amendment) Bill, 2012</a>	5 Sep 2012	Passed by RS on 17 Dec 2012, Pending in LS
<a href="#">The Armed Forces Tribunal (Amendment) Bill, 2012</a>	13 Aug 2012	Standing Committee Report on 20 Mar 2013
<a href="#">The Rani Lakshmi Bai Central Agricultural University Bill, 2012</a>	22 May 2012	Standing Committee Report on 14 Mar 2013
<a href="#">The Registration of Births and Deaths (Amendment) Bill, 2012</a>	7 May 2012	Standing Committee Report on 27 Feb 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Indian Forests Amendment Bill, 2012</a>	26 Mar 2012	Standing Committee Report on 26 Nov 2012
<a href="#">The Higher Education and Research Bill, 2011</a>	28 Dec 2011	Standing Committee granted time 15 Dec 2012
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012
<a href="#">The Citizenship (Amendment) Bill, 2011</a>	8 Dec 2011	Standing Committee Report on 28 Mar 2012
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Border Security Force (Amendment) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 3 Nov 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The National Identification Authority of India Bill, 2010</a>	3 Dec 2010	Standing Committee Report on 13 Dec 2011
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011
<a href="#">The Anti-Hijacking (Amendment) Bill, 2010</a>	19 Aug 2010	Standing Committee Report on 18 Oct 2010
<a href="#">The Marriage Laws (Amendment) Bill, 2010</a>	4 Aug 2010	Standing Committee Report on 1 Mar 2011
<a href="#">The National Commission for Heritage Sites Bill, 2009</a>	26 Feb 2009	Standing Committee Report on 23 Nov 2009
<a href="#">The Insurance Laws (Amendment) Bill, 2008</a>	22 Dec 2008	Standing Committee Report on 13 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 28 Jun 2010
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)</a>	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2007</a>	21 Aug 2007	Standing Committee Report on 21 Oct 2008

Short Title	Introduced on	Status
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Motor Vehicles (Amendment) Bill, 2007</a>	15 May 2007	Standing Committee Report on 28 April 2008, Passed by RS on 8 May 2012, Pending in LS
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005</a>	5 Dec 2005	Standing Committee Report on 13 Dec 2006
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	24 Apr 2000	Standing Committee Report on 31 Aug 2001
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	104
Bills introduced during session	27
Bills passed during session	13
Bills withdrawn during session	2
Bills pending after session	116

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